

MOST URGENT/ OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till **regular Oath Commissioners are appointed for Rouse Avenue Courts**. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of **December, 2025** is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Mr. Vishnu Dutt	S/o Mr. Ayodhya Prasad	R/o H.no. 2115, Gali Mandir Wali, Mukim Pura, Old Sabzi Mandi, Delhi-110007	7827229385	01.12.2025
2.	Mr. Rajesh Kumar Jha	S/o Mr. Shiv Shankar Jha	R/o H.No. H-259, Old Seema Puri, Delhi-110095	9810476003	02.12.2025
3.	Mr. Rahul Kumar Raj	S/o Mr. Indradeo Prasad	R/o A-6/175, KH.No. 356, Gali No. 05, Part-6, Sonia Vihar, Karawal Nagar, Delhi-110094	9716253205	03.12.2025
4.	Ms. Priya	D/o Mr. Vinod Kumar	R/o H. No. 149, Street No. 8, Ganga Sahay Colony, Mandoli, North East, Delhi-110093	7838285396 9015870545	04.12.2025
5.	Mr. Akshay Sori	S/o Mr. Harbans Lal Sori	R/o 660/12, Street No. 1 Anand Parbat, Ghati Road, Karol Bagh, New Delhi-110005	9625187267	05.12.2025
6.	Mr. Lalit Kumar	S/o Late Mr. Kishan Lal	R/o H. No. 167, Gurhai Mohalla, Circular Road, Shahdara, Delhi-110032	9643933451	06.12.2025
7.	Ms. Kumari Renu	D/o Late Mr. Ratan Lal	R/o H.No. 225, Street No. 4, Sewa Nagar, Meerut Road, Ghaziabad	9958518567	08.12.2025
8.	Mr. Rahul Kumar	S/o Mr. Rakesh Kumar	R/o Village Ravan URF Bara Gaon, Tehsil, Khakra, District Bagpat, UP	8449100623 8285808239	09.12.2025
9.	Ms. Aarti	D/o Mr. Ram Pal Singh	R/o H.No. A-440, Street No. 22, Shyam Colony, Budh Vihar PH-II, Delhi	8700056958 7982735389	10.12.2025

10.	Mr. Satya Pal	S/o Mr. Naresh Kumar	R/o H.No. 121, Poll No. MDKW-449A, Tikri Kalan, Delhi-110041	9971747618	11.12.2025
11.	Mr. Manoj Kumar Mahaur	S/o Mr. Kali Charan Mahaur	R/o S-451, Gali No. 12, Prem Nagar-II, Kikari Suleman Nagar, Nangloi, Delhi-110086	9911443410	12.12.2025
12.	Mr. Manjesh Kumar	S/o Mr. Hari Shankar Giri	R/o H.No. 37-B, Gali no. 5, Mangal Bazar Gali, Jagdamba Colony, Johripur, Delhi-110094	8920655907 8447702934	15.12.2025
13.	Mrs. Geetanjali Sharma	W/o Mr. Sushil Kumar	R/o B-1802, Charms Castle, Raj Nagar Extension, Ghaziabad, UP-201017	8447833470 8588821631	16.12.2025
14.	Mr. Anil	S/o Mr. Ramesh Chander	R/o 1630, UG Floor, Krishna Gali, Sohan Ganj, Delhi-110007	9555153594	17.12.2025
15.	Mr. Amir Rabbani	S/o Mr. Aljaz Rabbani	R/o D-92/8, ST. No. 10, Mohanpuri, Maujpur, Delhi-110053	9289797760 9910694659	18.12.2025
16.	Mohd. Tafseer Khan	S/o Late Mohd. Shahbudin Khan	R/o H.No. P-92, Upper Ground Gali No. 1, Nafees Road, Batla House Jamia Nagar, Okhla, New Delhi-110025	9818039113	19.12.2025
17.	Ms. Renu Rani	D/o Mr. Sunil Kumar	R/o D-2/2, Dayal Pur, Delhi-110094	8512037893	20.12.2025
18.	Mr. Surinder Kumar Kaul	S/o PT. Shamlal Kaul	R/o Flat No. 304, Tower D-1, Summer Palms, Faridabad-121002	9313622209	22.12.2025
19.	Ms. Shama Rani	W/o Late Sh. Abhimanyu Saini	R/o N-47, Malka Ganj, Shastri Nagar, North Delhi-110007	9210001152	23.12.2025
20.	Mr. Hari Shanker	S/o Sh. Bansh Raj Giri	R/o H.No. 609/9, Krishna Gali No.9, Adarsh Mohalla, Maujpur, Delhi-110053	8750360302	24.12.2025
21.	Ms. Preeti Kumari	D/o Sh. Jagbir singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	26.12.2025

Handwritten signature
20/11/25

(Dr. Saurabh Kulshreshtha)
Officer-In-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

91658 - 91724
No. _____/OC/Admn.I/THC/2025

Dated, Delhi The _____/_____/2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.

2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.


24/11/22

Officer-In-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.